

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-153-2020**

Sudesh Narayan Gaonkar and Ors ... Petitioners

V e r s u s

Director of Mines & Geology & Ors. ... Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the
Petitioners.

Mr. Pravin Faldessai, Standing Counsel for the Union of India.

Mr. D.Pangam, Advocate General with Ms. Maria Correia,
Additional Government Advocate for the Respondent nos.1 to 6.

Coram:- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date:- 22nd September, 2020

P.C.:

Place this matter for further consideration on 07/10/2020.

2. The petitioners shall respond to the reply filed on behalf of the State and by that date, even the response of the Union of India should be available.

3. Stand over to 07/10/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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